

Single Bench

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No. 302/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M.

Name of the Company Under Section		Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd  9 IBC		
1>	ANUJSINO	34	Advocates for	N N

AVISHER DAS
RITOBAN SARRAR
Deblor ASHOK STN914

2) Adu Shir Shankan Baneyee The Advocates for Adv Basabraj Chalerabouty Pelitioner CS Akash Dey

07.08.2017 - C.P. (IB) No. 302 / KB / 2017 Laxmi Narayan Shaw - Versus- Balaji Paper & Newsprint Pvt. Ltd.

## ORDER

Ld. Lawyers on behalf of the Operational Creditor as well as Corporate Debtor are present.

Both side argued the matter at length, Operational Creditor desired to file his reply hence prayed time, heard prayer is allowed.

Fixed on 09th of August, 2017.

(MANORAMA KUMARI) MEMBER (J)